

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:599
ANSWERED ON:16.05.2007
NATIONAL COUNCIL FOR CLINICAL ESTABLISHMENTS
Adsul Shri Anandrao Vithoba;Sugavanam Shri E.G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has constituted a National Council for Clinical Establishments;
- (b) if so, the aims and objectives of the Council and the composition thereof;
- (c) whether there is any proposal to set up a monitoring mechanism for periodical review of the standards followed by the service providers; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 599 FOR 16.5.2007

Yes sir, with a view to determine standards for Clinical Establishments and to maintain and update a national register of Clinical Establishments in the country, a National Council for Clinical Establishments has been set up vide Ministry of Health and Family Welfare's notification dated 5th April 2007. The functions of the Council are to:-

- (a) determine the standards for clinical establishments;
- (b) classify the clinical establishments into different categories;
- (c) develop the minimum standards and their periodic review;
- (d) compile, maintain and update a national register of clinical establishments;
- (e) perform any other function determined by the Central Government from time to time.

However Health being a State list subject, it is for the State Government to set up monitoring mechanisms to ensure periodical review of the standards followed by the service providers in the health sector.